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Title: Introduction of the States And Union Territories Reorganization

Commission Bill, 2008.

SHRI BALASAHEB VIKHE PATIL (KOPERGAON): I beg to move for leave to introduce a Bill to provide for the constitution of a Commission for the reorganization of States and Union territories in the country and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Commission for the reorganization of States and Union territories in the country and for matters connected therewith."

*The motion was adopted.*

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

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MR. DEPUTY-SPEAKER: Shri Mohan Singh - Not present.

Shri Kashiram Rana.